

(15)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

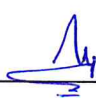
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.56/2014
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd.
NAME OF THE PETITIONER(S)	Thullur Srinivas Rao & Others
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd. & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghunandan Rao	Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R1-R5	PCS	9849056652	

ORDER

Heard Shri G. Bhupesh, Learned Counsel for Shri R. Raghunandan Rao, Ld. Senior Counsel for the Petitioner and Shri S. Chidambaram, Ld. PCS for the Respondent.

The Ld. Counsel for the Respondent submit that the issue in question is likely to be resolved soon and thus requested two weeks' time. He also submit that the other side Counsel has been informed. Post the case on 12.02.2018.



Member (T)

binnu



Member (J)